

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 197 of 2020

Vijay Kumar Sharma @ Vijay Kumar Sarma.....Petitioner

Versus

The State of Jharkhand.Opposite Party

Coram: THE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. A.K. Choudhary, Advocate

For the State : A.P.P.

06/24-06-2020 Call for the case diary from the court concerned and put up this case
on receipt thereof.

(Rongon Mukhopadhyay,J)

Rakesh/-